

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1634(KB)2018
IA(I.B.C)/1324(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	ALLIANCE BROADBAND SERVICES PVT.LTD. VS MANTHAN BROADBAND SERVICES PVT. LTD.
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rahul Auddy, Adv.] For the Liquidator
Mr. Aditya Goptu, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the liquidator present.
2. **IA(I.B.C)/1324(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 9th Progress Report, which is placed at page nos. 22 to 118 of the application. This application is supported by an affidavit which is placed at page nos. 17 to 19 of the application. The 9th Progress Report is taken on record, and, accordingly this application is **disposed of**.
 - b. It will be pending litigation, accordingly, this IA is **allowed** and **disposed of**.
3. List the main CP for further consideration on **22.07.2024** had already posted.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.